

SPECIAL BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/302(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	RANJIT SINGH- IN THE MATTER OF KOLAHALA INFRANIRMAN PRIVATE LIMITED-STRUCK OFF VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Diptomoy Talukder, Adv.] For the Petitioner
Mr. A.K. Upadhyay, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **24.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)